

of highly sophisticated machines. The actual production of these machines (including the sophisticated ones) during the years 1969-70 and 1970-71 has been of the order of 2334 Nos. valued at Rs.12.76 crores and 2372 Nos.—(figures provisional—valued at Rs. 16.34 crores respectively.

**Absorption of Employees of Railway
Electrification in Electric Loco shed
Kanpur**

2723. SHRI CHANDRIKA PRASAD : Will the Minister of RAILWAYS be pleased to state :

(a) whether the General Manager, Northern Railway while discussing with a delegation of Railway Electrification employees in Electric Loco-shed, Kanpur on 30th July, 1970 assured that the Railway Electrification employees would be considered for absorption in Electric Loco shed, Kanpur when vacancy occurs ;

(b) whether the DEE/RS/N. Rly/Kanpur, has not recruited a single Railway Electrification employee till now, when outsiders have been recruited by him, if so, the reasons therefor; and

(c) the number of persons recruited from outside ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) No.

(b) and (c). 80 skilled fitters have been recruited by advertisement. The casual labourers could not satisfy the requisite qualifications and hence none was recruited. 130 casual labourers are being absorbed against vacancies shortly arising in the Traction Department for which they have been found suitable.

Vacancies in the various High Courts

2724. SHRI S. N. MISRA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the number of vacancies existing in the various High Courts according to the sanctioned strength separately for each High Court; and

(b) the reasons for not making appointments in the various High Courts considering the accumulation of arrears of pending cases ?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE) : (a) A statement is attached.

(b) Proposals to fill some vacancies have been received from the State authorities and are being processed. The State authorities have been reminded to expedite proposals to fill the remaining vacancies.

Statement

Vacancy position in the various High Courts

Name of High Court	Vacancies	
	Permanent Judge	Additional Judge
Allahabad High Court	4	1
Andhra Pradesh High Court	1	3
Calcutta High Court	2	3
Gujarat High Court	..	3
Kerala High Court	..	1
Madhya Pradesh High Court	1	1
Mysore High Court	..	1
Patna High Court	..	2
Punjab and Haryana High Court	..	2

Vacancies against the approved strength of the Supreme Court

2725. SHRI S. N. MISRA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) how many vacancies exist against the approved strength of the Supreme Court :

(b) since when these vacancies have remained unfilled and the reasons for the same ; and

(c) when Government propose to fill in these vacancies ?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE) (a) : Three.